

Central Administrative Tribunal, Principal Bench

C.P. No. 394/99 In  
Original Application No. 499 of 1999

New Delhi, this the 1st day of May, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Dinesh Sharma  
S/o Shri Jagdish Sharma  
R/o 1489, Kalyan Vas,  
Delhi-91.

- Applicant

(By Advocate - None)

Versus

Government of NCT of Delhi

1. Shri Hans Raj  
Secretary,  
Government of Delhi, NCT,  
Delhi Subordinate Selection Board,  
Behind Karkardoma Court Complex,  
Third Floor,  
UTCS Building, Shahdara, Delhi-32.
2. Shri J.K. Khanna,  
Dy. Secretary (Admn.), Government of Delhi,  
Delhi Subordinate Selection  
Board. - Respondents

(By Advocate - Shri Vijay Pandita)

O R D E R (ORAL)

By Hon'ble Mr. S. R. Adige, Vice Chairman(A)

1. We note that none had appeared on behalf of applicant on the last three consecutive dates and today is the fourth occasion on which none has appeared on behalf of the applicant.
2. Shri Pandita has invited our attention to para 5 of respondents' reply to C.P. 394/99 and we have no doubt regarding the correctness of the same. Under the circumstances, C.P. 394/99 is dismissed. Notices discharged.

*Kuldip Singh*  
( Kuldip Singh )  
Member (J)

*S.R. Adige*  
( S.R. Adige )  
Vice Chairman(A)

*Adhikari*